

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 7.4.2016

MA No. 291/00123/2016 (OA No.291/00332/2015) with
MA No.291/00202/2015

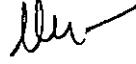
Mr. S.Shrivastava, Counsel for the applicant.
Mr. Anupam Agarwal, Counsel for respondents.

It is a D.B. matter. D.B. is not formed today.

Heard on the MA No. 291/00123/2016 filed by the counsel for applicant for withdrawing this OA. Counsel for applicant submits that as the respondents have assured him that applicant would be awarded justice at the administrative level itself, therefore, in view of that applicant wants to withdraw the present OA as not pressed.

Counsel for respondents has no objection to withdrawal of the OA as above.

In view of the above submissions and points made in the above MA, the same is allowed and the OA is dismissed as withdrawn and not pressed.


(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Adm/